

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/202(KB)2021
IA(I.B.C)/693(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	SARGA UDAIPUR HOTELS & RESORTS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 10

Appearance (via video conferencing/physically)

Mr. Rishav Banerjee, Adv.] For the Applicant
Mr. Rajarshi Banerjee, Adv.]

Mr. Abhishek Jain, Adv.] For the Resolution Professional

Mr. Deepak Kumar Jain, Adv.] For Respondent No.1
Mr. Ashok Kumar Jain, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. Learned Counsel for the Respondent HUDCO submits that he would use reply affidavit within a period of ten days.
3. Meanwhile, assurance that no CoC meetings would be held in the meantime.
4. List the matter for argument on **30.04.2024 at 12:30 p.m.**
5. Cause title requirement of the amendment. Let the same be done in the course of the date.
6. Let the present Resolution Professional be added as a party.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**